N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that during ensuing Diwali Vacation 2022 commencing from Monday, the 24th October 2022 to Saturday, the 5th November 2022 (both days inclusive with prefix holidays Saturday and Sunday i.e. 22nd and 23rd October 2022 and suffix holidays Sunday to Tuesday i.e. 6th to 8th November 2022) the following arrangement has been made to transact judicial work, at Principal Seat at Bombay.

1st PART

(From 22.10.2022 to 30.10.2022)

From 22.10.2022 to 25.10.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER (On 25.10.2022)

Sr. No.	Bench	Court Room No.
1	The Hon'ble Shri Justice **M.S. KARNIK** AND The Hon'ble Ms. Justice **GAURI GODSE**	34

From 22.10.2022 to 25.10.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER (On 25.10.2022)

Sr. No.	Bench	Court Room No.
2	The Hon'ble Shri Justice **M.S. KARNIK**	34

--2/-

From 22.10.2022 to 25.10.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL)

WILL PRESIDE OVER (On 25.10.2022)

Sr. No.	Bench	Court Room No.
3	The Hon'ble Ms. Justice **GAURI GODSE**	31

For 26.10.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
4	The Hon'ble Shri Justice **N.J. JAMADAR** AND The Hon'ble Smt. Justice **SHARMILA U. DESHMUKH**	34

For 26.10.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
5	The Hon'ble Smt. Justice **SHARMILA U. DESHMUKH**	31

For 26.10.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
6	The Hon'ble Ms. Justice **GAURI GODSE**	28

For 27.10.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
7	The Hon'ble Shri Justice **N.J. JAMADAR** AND The Hon'ble Ms. Justice **GAURI GODSE**	34

For 27.10.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL/CRIMINAL)

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
8	The Hon'ble Ms. Justice **GAURI GODSE**	31

From 28.10.2022 to 30.10.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER (On 28.10.2022)

Sr. No.	Bench	Court Room No.
9	The Hon'ble Shri Justice **MADHAV J. JAMDAR** AND The Hon'ble Ms. Justice **GAURI GODSE**	34

From 28.10.2022 to 30.10.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER (On 28.10.2022)

Sr. No.	Bench	Court Room No.
10	The Hon'ble Shri Justice **MADHAV J. JAMDAR**	34

From 28.10.2022 to 30.10.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL)

WILL PRESIDE OVER (On 28.10.2022)

Sr. No.	Bench	Court Room No.
11	The Hon'ble Ms, Justice **GAURI GODSE**	31

2nd PART

(From 31.10.2022 to 08.11.2022)

For 31.10.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
12	The Hon'ble Shri Justice **MADHAV J. JAMDAR** AND The Hon'ble Shri Justice **KAMAL KHATA**	34

For 31.10.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
13	The Hon'ble Shri Justice **MADHAV J. JAMDAR**	34

For 31.10.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
14	The Hon'ble Smt. Justice **SHARMILA U. DESHMUKH**	28

From 01.11.2022 to 04.11.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER (On 02.11.2022 and 04.11.2022)

Sr. No.	Bench	Court Room No.
15	The Hon'ble Shri Justice **N.R. BORKAR** AND The Hon'ble Shri Justice **KAMAL KHATA**	34

From 01.11.2022 to 04.11.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER (On 02.11.2022 and 04.11.2022)

Sr. No.	Bench	Court Room No.
16	The Hon'ble Shri Justice **N.R. BORKAR**	34

For 01.11.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
17	The Hon'ble Shri Justice **KAMAL KHATA**	28

From 02.11.2022 to 04.11.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

(From 02.11.2022 to 04.11.2022)

Sr. No.	Bench	Court Room No.
18	The Hon'ble Ms. Justice **GAURI GODSE**	28

For 05.11.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
19	The Hon'ble Shri Justice **SARANG V. KOTWAL** AND The Hon'ble Ms. Justice **GAURI GODSE**	34

For 05.11.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
20	The Hon'ble Shri Justice **SARANG V. KOTWAL**	34

For 05.11.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

Sr. No.	Bench	Court Room No.
21	The Hon'ble Ms. Justice **GAURI GODSE**	31

From 06.11.2022 to 08.11.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER (On 07.11.2022)

Sr. No.	Bench	Court Room No.
22	The Hon'ble Shri Justice **SARANG V. KOTWAL** AND The Hon'ble Shri Justice **A.S. DOCTOR**	34

From 06.11.2022 to 08.11.2022

SINGLE BENCH – APPELLATE SIDE (CRIMINAL)

WILL PRESIDE OVER (On 07.11.2022)

Sr. No.	Bench	Court Room No.
23	The Hon'ble Shri Justice **SARANG V. KOTWAL**	34

From 06.11.2022 to 08.11.2022

SINGLE BENCH – APPELLATE SIDE (CIVIL) WILL PRESIDE OVER

(On 07.11.2022 and 08.11.2022)

Sr. No.	Bench	Court Room No.
24	The Hon'ble Ms. Justice **GAURI GODSE**	31

Sd/-

(H.M. Bhosale)

Date :- 20th October 2022 Registrar (Judicial-II)

NOTICE

ORIGINAL SIDE

IT IS HEREBY NOTIFIED for the information of Advocates and parties appearing-in-person that during the ensuing Diwali Vacation 2022 commencing from Monday, the 24th October, 2022 to Saturday the 05th November 2022, (both days inclusive with prefix holidays Saturday and Sunday i.e. 22nd and 23rd October 2022 and suffix holidays, sunday to Tuesday i.e. 6th to 8th November, 2022) the following arrangement has been made to transact judicial work, at Principal Seat at Bombay.

1st part
From 22.10.2022 to 30.10.2022

Sr. Nos.	Hon'ble Judges	Will Preside Over On	Court Room No.
1	Division Bench of Hon'ble Shri Justice M. S. Karnik & Hon'ble Smt Justice Gauri Godse	25th October, 2022	34
2.	Single Bench of Hon'ble Smt Justice Sharmila U. Deshmukh	24th October, 2022 and 25th October, 2022	28
3.	Division Bench of Hon'ble Shri Justice N. J. Jamadar & Hon'ble Smt. Justice Sharmila U. Deshmukh	26th October, 2022	34
4.	Single Bench of Hon'ble Shri Justice N. J. Jamadar	26th October, 2022	34
5.	Division Bench of Hon'ble Shri Justice N. J. Jamadar & Hon'ble Smt. Justice Gauri Godse	27th October, 2022	34
6.	Single Bench of Hon'ble Shri Justice N. J. Jamadar	27th October, 2022	34

7.	Division Bench of Hon'ble Shri Justice Madhav J. Jamdar & Hon’ble Smt. Justice Gauri Godse	28th October, 2022	34
8.	Single Bench of Hon’ble Hon’ble Smt. Justice Gauri Godse	28th October, 2022	31

2nd part

From 31.10.2022 to 08.11.2022

Sr. Nos.	Hon'ble Judges	Period	Court Room No.
1.	Division Bench of Hon'ble Shri Justice Madhav J. Jamdar & Hon’ble Shri Justice Kamal Khata	31st October, 2022	34
2.	Single Bench of Hon’ble Shri Justice Kamal Khata	31st October, 2022	31
3.	Division Bench of Hon'ble Shri Justice N. R. Borkar & Hon’ble Shri Justice Kamal Khata	2nd November, 2022 and 4th November, 2022	34
4.	Single Bench of Hon’ble Smt Justice Sharmila U. Deshmukh	2nd November, 2022 and 3rd November, 2022	31
5.	Division Bench of Hon'ble Shri Justice Sarang V. Kotwal & Hon’ble Smt. Justice Gauri Godse	5th November, 2022	34

6.	Division Bench of Hon'ble Shri Justice Sarang V. Kotwal & Hon’ble Shri Justice A. S. Doctor	7th November, 2022	34
7.	Single Bench of Hon’ble Shri Justice A. S. Doctor	7th November, 2022	28

(Note :- Single Bench will preside and take the matters notified separately once the Division Bench work is over.)

Date :- 21st October, 2022

Sd/-
Prothonotary and Senior Master
High Court, Original Side

Read : Notification dated 17.10.2022
and Notice dated 20.10.2022
regarding Diwali Vacation Sitting.

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that on **5th November 2022 :**

The Hon'ble Ms. Justice Gauri Godse sitting singly will not be available for judicial work.

21st October 2022

High Court, Appellate Side
Bombay.

By Order,
Sd/-
(H.M. Bhosale)
Registrar (Judl-II)